

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I**

**Item 13**

**CP (IB) No. 319/Chd/Chd/2019  
Under Section 7, IBC 2016  
(SWS)**

**In the matter of:-**

Punjab National Bank

...Petitioner-Financial Creditor  
Vs.

Garib Nawaz Hotels Pvt. Ltd

....Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence  
the matter adjourned to 12.12.2023.

Sd/-  
Court Officer

November 09, 2023  
*PKA*